

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE
RAJYA SABHA
UNSTARRED QUESTION NO. 1763
TO BE ANSWERED ON 04/08/2023

PALM OIL PRODUCTION UNDER NMOOP

1763. DR. SANTANU SEN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has any data on the quantity of palm oil produced or expected to be produced under the National Mission on Oilseeds and Oil Palm(NMOOP);
- (b) if so, the details thereof;
- (c) whether Government has any data on the quantum of reduction in palm oil import due to domestic production under NMOOP;
- (d) if so, the details thereof; and
- (e) whether Government has any mechanism or criteria to ensure that the domestic palm oil production meets the quality standards and consumer preferences?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI NARENDRA SINGH TOMAR)

(a) & (b): The production of palm oil during 2016-17 to 2022-23 under National Mission on Edible Oil- Oil Palm (NMOOP) including National Mission on Oilseeds & Oil Palm (NMOOP) is given as under:

Year	Production of Crude Palm Oil (CPO) (in Metric Tons)
2016-17	210219
2017-18	271349
2018-19	279085
2019-20	254815
2020-21	272339
2021-22*	360729
2022-23 (P)	350918

P= Provisional

* NMOOP effective from August 2021

(c) & (d): Domestic production of edible oils increased from 100.99 lakh ton in 2016 to 121.34 lakh ton in 2022-23 (as per 3rd advance estimate). Import of Palm oil reduced from 93.45 lakh ton in 2016-17 to 80.51 lakh ton in 2021-22 however import of palm oil increased to 97.06 Lakh ton in 2022-23.

(e): The quality and safety standards of palm oil are prescribed under the Food Safety and Standards (Food Products Standards and Food Additives) Regulation, 2011 and Food Safety and Standards (Contaminants, Toxins and Residues) Regulation, 2011. FSSAI along with Food Safety Department of States and UTs ensures the compliance of standards of palm oil in the Country.
